

29. 27.11.2018

Heard learned counsel for the parties.

With a view to enable the State Government to come with an appropriate authority to control and protect the land in question and issue involved in this writ petition, learned Advocate General requests for time.

List this matter on 10.12.2018.

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(K.S. Jhaveri)
Chief Justice

AD

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(K.R. Mohapatra)
Judge